

FAO No. 7281 of 2010


Manjit Kaur & ors. ..... Appellants  
V/s  
Simar Bus Service & ors. .... Respondents

**Respondent No. 1:**

Simar Bus Service through its Manager and MD, 2316,  
Phase 10, SAS Nagar Mohali (Owner of bus No. PB-12-E-  
9394).

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued this publication under Order 5 Rule 20 CPC against him to appear in this Court on **03-03-2020(A)** personally or through someone authorized by law to act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on  
12<sup>th</sup> Dec, 2019.

  
Superintendent (Judl.),  
For Registrar (Judicial)

Mus  
2/12/19